

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.143/2017
IA.No.400/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25th October 2017, 10.30 A.M

Name of the Company	Raj Singh Chopra & Ors. -Versus- Sylpack Vincom Pvt.Ltd. & Ors		
Under Section	241/242		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Asik Banerjee, Adv
Rajib Muklick, Adv
Shaunak Ghosh, Adv
Rakesh Sankar, Adv

} Petitioner,

Rakesh Sankar
25/10/2017

Saheli Sen, Adv
Gargi Manna, Adv

} Resp No. 4

Saheli Sen
25/10/17

SANDIP SARKAR
PCS


} R-1-3

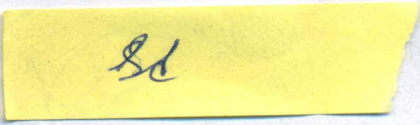
S.D.S.
25/10/17.

ORDER

Ld. Counsel for the petitioners and the respondent nos. 1 to 4 are
present.

Order pronounced in I.A.No. 400/KB/2017. Urgent certified copy of the order be issued, if applied for, upon compliance of all requisite formalities.


(Jinan K.R.)
Member (J)


(Vijai Pratap Singh)
Member (J)